

HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON TUESDAY, THE 2ND SEPTEMBER, 2008 AT 11.00 A.M.

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. SUPPLEMENTARY ESTIMATES (FIRST INSTALMENT) - 2008-2009

Discussion and Voting on the Demands for Supplementary Grants.

Demand No. 11	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 33,28,00,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2009 in respect of <u>Demand No. 11- Urban Development.</u>	Supplementary Estimates (First Instalment) 2008-2009 Pages 1-2
Demand No. 17	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 10,38,16,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2009 in respect of <u>Demand No. 17- Agriculture.</u>	Supplementary Estimates (First Instalment) 2008-2009 Pages 3-5
Demand No. 21	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 211,95,50,000/-</u> for revenue expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2009 in respect of <u>Demand No. 21- Community Development.</u>	Supplementary Estimates (First Instalment) 2008-2009 Pages 6-8
Demand No. 22	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 5,89,35,000/-</u> for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2009 in respect of <u>Demand No. 22- Cooperation.</u>	Supplementary Estimates (First Instalment) 2008-2009 Pages 9-11
Demand No. 25	A MINISTER	to move that a Supplementary sum not exceeding <u>Rs. 78,00,00,000/-</u> for Capital expenditure be granted to the Governor to defray charges that will come in the course of payment for the year ending 31 st March, 2009 in respect of <u>Demand No. 25- Loans & Advances by State Govt.</u>	Supplementary Estimates (First Instalment) 2008-2009 Pages 12-13

III. LEGISLATIVE BUSINESS

1. Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill, 2008. A MINISTER

to introduce Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill;

to move that Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed.
2. The Indian Stamp (Haryana Amendment) Bill, 2008. A MINISTER

to introduce the Indian Stamp (Haryana Amendment) Bill;

to move that the Indian Stamp (Haryana Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed.
3. The Haryana Regulation of Property Dealers and Consultants Bill, 2008. A MINSITER

to introduce the Haryana Regulation of Property Dealers and Consultants Bill;

to move that the Haryana Regulation of Property Dealers and Consultants Bill be taken into consideration at once ;

Also to move that the Bill be passed.
4. The Haryana Salaries and Allowances of Ministers (Second Amendment) Bill, 2008. A MINSITER

to introduce the Haryana Salaries and Allowances of Ministers (Second Amendment) Bill;

to move that the Haryana Salaries and Allowances of Ministers (Second Amendment) Bill be taken into consideration at once ;

Also to move that the Bill be passed.
5. The Haryana Underground Pipelines (Acquisition of Right of User in Land) Bill, 2008. A MINSITER

to introduce the Haryana Underground Pipelines (Acquisition of Right of User in Land) Bill;

to move that the Haryana Underground Pipelines (Acquisition of Right of User in Land) Bill be taken into consideration at once ;

Also to move that the Bill be passed.